

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 213
(IB)-626(ND)2020

IN THE MATTER OF:

M/s. All That Jass Event & Entertainment Private Limited ... **Applicant/Petitioner**

Versus

BW Business World Media Private Limited ... **Respondent**

Under Section: 9 of IBC 2016

Order delivered on 11.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Adv Raghav Sethi, Counsel for the Corporate Debtor

ORDER

None appeared for the Petitioner. Respondent's counsel appears and submits that he has also informed the Petitioner. Even then, none appeared on behalf of the Petitioner. One more opportunity is given to the Petitioner to appear.

List the matter on 12th August 2021.

— sd —

(L. N. GUPTA)
MEMBER (T)

— sd —

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)